

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1199  
TO BE ANSWERED ON 18.12.2018**

**IRREGULARITIES IN PMS**

**1199. SHRIMATI P.K. SREEMATHI TEACHER:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether it has come to the notice of the Government that there are scams under the schemes of post-matric scholarships for Scheduled Caste and Other Backward Classes students;
- (b) if so, the details thereof and the action taken by the Government in this regard; and
- (c) the corrective steps taken by the Government to prevent such scams/ irregularities?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHAN PAL GURJAR)**

(a) &(b): This Department deals with the Post Matric Scholarship Scheme for SC (PMS-SC) Students and Post Matric Scholarship Scheme for OBC (PMS-OBC) Students. The PMS-SC is a Centrally Sponsored Scheme and is implemented by State Government/Union Territory Administrations. The details of the major complaints regarding misutilization of funds or scams under PMS-SC and the action taken by the Government are enclosed at Annexure 1. Under PMS-OBC scheme, no complaints of mismanagement of funds or scams have been reported by any States/UTs.

(c): Complaints/representations received with regard to misutilization of funds under PMS-SC are immediately forwarded to the concerned State Government/ UT Administration for remedial action. States/UTs have been advised to ensure under PMS SC:

- (i) payment of scholarship directly to the Bank/Post Office accounts of the beneficiaries/institutions.
- (ii) annual inspection of all the institutions by a State Government Officer not below the level of a Group A officer.
- (iii) Constitution of Fee fixation/rationalization committee to regulate the fee of institutions etc.

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Statement referred to Part (a) and (b) of the Unstarred Question no 1199 regarding irregularities in PMSfor answer on 18/12/2018.

Status of complaint against institutions/colleges for malfeasance of PMS-SC scholarship fund

S.N.	Complaint against	Complainant	Subject	Action taken by Ministry
1.	Group of Krishna College Saharanpur	Sh. V.K.Singh Saharanpur	Embezzlement of PMS-SC scholarship	Principal Secretary, Social Welfare Department, U.P, requested vide letter dt.21.03.2017 for investigation in to the matter and for necessary action.
2.	Social Welfare Dept govt. of U.P.	DainikJagaran 21.03.2017 edition	Inclusion of non eligible SC students in the list of eligible SC students.	Principal Secretary, Social Welfare Department, U.P, requested vide letter dt.06.04.2017 for investigation in to the matter.
3	B.L.S. Institute of Management.	Mahesh Chand Rahi	Claiming funds of PMS-SC on fake students	Principal Secretary, Social Welfare Department, U.P, requested vide letter dt.20 .07.2017 for needful action in to the matter.
4.	Social Welfare Dept govt. of Uttarakhand.	Sh. RavindraJugran, B.J.P, Utrrakhand	CBI enquiry in to the matter of irregularities of PMS-SC funds disbursement.	Principal Secretary, Social Welfare Department, Uttarakhand, requested vide letter dt. 15.09.2017 for needful action in to the matter.
5.	Social Welfare Dept. Govt. of Uttarakhand	Sh. Jagat Singh Chauhan Advocate Ex. DP(BJP)	SIT investigation instead of CBI	Principal Secretary, Social Welfare Department, Uttarakhand, requested vide letter dt. 28.11.2017 for needful action in to the matter.
6.	Social Welfare Dept. Govt. of Bihar	News Paper Clipping	Embzzlement of Rs. 8 cr. by Accountant	Secretary, Social Welfare Department, Govt. of Bihar, requested vide letter dt. 28.11.2017 for verification of facts and inform status.
7.	Social Welfare Dept govt. of U.P.	Shri PrakashPandey "The Wednesday News"	Forgery of number of SC students	Principal Secretary, Social Welfare Department, U.P, requested videletter dt.04.05.2018 for appropriate action in to the matter.
8.	Govt. of Maharashtra	Mrs. S.M.Khaladdatkar C/o Shri RajendraAhire, r/o Nasik, Maharashtra	The alleged fraud for claiming Scholarship by submitting forgery documents for his sons by Shri SanjioBhidasKawale, an officer working at BSNL	Secretary, Social Welfare Department, Maharashtra, requested vide letter dt.11.05.2018 for appropriate action in to the matter.
9	Social Welfare Dept govt. of U.P.	Sh. Ravi Kumar r/o Nitin Bihar colony, Girdharpur, Mathura U.P	The alleged fraud for withdrawing scholarship from his account by Sh. Shyam College, Agra, U.P.	Principal Secretary, Social Welfare Department, U.P, requested vide letter dt.11.10.2018 for appropriate action in to the matter.